

PUBLIC APPOINTMENTS
HIGH COURT OF DELHI : NEW DELHI

THE HIGH COURT OF DELHI will hold Delhi Judicial Service Examination in two successive stages:-

- (i) Delhi Judicial Service Preliminary Examination (objective type with 25% negative marking) for selection for the main examination, and
- (ii) Delhi Judicial Service Main Examination (Written) for selection of candidates for calling for Viva voce.

The Delhi Judicial Service Preliminary Examination (Objective Type) referred to above, will be held on **Sunday, the 2nd November, 2008.**

The Delhi Judicial Service Main Examination (Written) will be held on **21st and 22nd December, 2008.**

The time-scale of pay of members of the Service is Rs. 9000-14550. A candidate shall be eligible to appear in the examination if he/she is (a) a citizen of India (b) a Law graduate from a recognized university (c) a person practising as an Advocate in India or a person qualified to be admitted as an Advocate under the Advocates Act, 1961 (d) not more than 32 years of age as on **1st January, 2009** i.e. on the 1st day of January following the date of commencement of the examination. In the case of candidates belonging to Scheduled Castes/Tribes the upper age limit is relaxable by 5 years. The upper age limit is also relaxable maximum by 5 years in the case of Ex-Servicemen including Emergency Commissioned Officers and Short Service Commissioned Officers who have rendered at least 5 years military service and have been released on completion of assignment (including those whose assignment is due to be completed within 6 months) otherwise than by way of dismissal or discharge on account of misconduct or inefficiency, or on account of physical disability attributable to military service or on invalidment.

Application form including the DJSE Registration Form can be had personally on payment of **Rs. 600/-** each for General Category candidates and **Rs. 100/-** for Scheduled Caste / Scheduled Tribe / Physically Handicapped [Blind/Low vision (Mobility not to be restricted) and Orthopaedically Handicapped {OA – one arm affected (Right or left), OL – one leg affected (right or left), BL – both legs affected but not arms}] candidates on any working day from **29.8.2008 to 29.9.2008** between 10:30 A.M. & 1:00 P.M. and 2.00 P.M. & 4:00 P.M. from the Filing Counter of Delhi High Court, or by sending, **at his own risk**, a self addressed envelope of **38 cm X 25 cm** size with postage stamp of Rs. 90/- affixed on it along with Demand Draft of **Rs. 600/-** for General Category candidates and **Rs. 100/-** for Scheduled Caste / Scheduled Tribe / Physically Handicapped (only above said categories) candidates in favour of Registrar General, Delhi High Court, New Delhi, payable at New Delhi, in an envelope addressed to Joint Registrar (Vig.), Delhi High Court, New Delhi, superimposed with words in bold letters, **“DJS EXAMINATION 2008”**. The prescribed Application Form alongwith instructions and DJSE Registration Form will be sent to the candidate(s) by Registered Post only subject to their fulfilling abovesaid requirements and no enquiry/correspondence shall be entertained in this regard.

Applications on the prescribed form and the DJSE Registration Form duly filled in alongwith copies of the requisite documents, as per Instructions, should be sent by “Registered Post Acknowledgement Due” addressed to the Joint Registrar (Vig.), Delhi High Court, Sher Shah Road, New Delhi – 110 003, by designation, enclosed in the envelope provided with the application form so as to reach him not later than 4:00 P.M. on **30.9.2008**. Applications can also be submitted personally at the Filing Counter of Delhi High Court on any working day between 10:30 A.M. & 1:00 P.M. and 2:00 P.M. & 4:00 P.M. till **30.9.2008**.

The number of vacancies to be filled is as under:-

Category	No. of posts	Remarks
General	23	
SC	05	
ST	06	
Physically handicapped (Blind/ Low Vision)	02	01 vacancy carried forward and advertised for the fourth time. 01 vacancy carried forward and advertised for the second time.
Total	36	

In addition to the above vacancies, 50 more posts are proposed to be filled up through this selection process in the event of additional posts being created.

Applications incomplete in any form or those not on the prescribed application form or not accompanied by the DJSE Registration Form or the requisite documents or received after the due date, are liable to be rejected summarily.

The candidates applying for the examination should ensure that they fulfil all the eligibility conditions for admission to the examination. Their admission at all the stages of examination for which they are admitted by this Court viz. Preliminary Examination, Main Examination (Written) and the Viva-voce will be purely provisional, subject to their satisfying the prescribed eligibility conditions. If on verification at any time before or after the Main Examination (Written) and the Viva-voce, it is found that they do not fulfil any of the eligibility conditions, their candidature for the examination shall stand cancelled without any notice or further reference.

Sd/-
(AJIT BHARIHOKE)
REGISTRAR GENERAL